

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/5574/2020

This the 02nd day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Nayeema Akhter

.....Applicant

(Advocate:- Ms. Rehana Fayaz)

Versus

1. U.T. of J&K and Ors

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

This TA (TA No.62/5574/2020) arises out of SWP No.723/2012, wherein relief is claimed against J&K Lakes and Water Ways Development Authority. This Tribunal does not have jurisdiction in respect of the employees of J&K Lakes and Water Ways Development Authority. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun